

ITEM NO.1

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 566/2018

SAURABH MISHRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 39904/2022 - EXEMPTION FROM FILING O.T. IA No. 39903/2022 -
GRANT OF BAIL)

WITH

Cr1.A. No. 567/2018 (II)
(FOR GRANT OF BAIL ON IA 39915/2022)

Date : 06-05-2022 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) Mr. Rakesh Dwivedi, Sr. Adv.
Mrs. Veera Kaul Singh, Adv.
Ms. Sanskriti Pathak, Adv.
Mr. Pankaj Singh, Adv.
Mr. Vignesh Singh, Adv.
For M/S. Vidhi International, AOR

For Respondent(s) Mr. Samir Ali Khan, AOR (NP)

Mr. Aditya Singla, Adv.
Ms. Supriya Juneja, AOR
Mr. Adhishwar Suri, Adv.
Ms. A. Sahitya Veena, Adv.

UPON hearing the counsel the Court made the following
O R D E R

No one appeared on behalf of the State.

List on 09.05.2022.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)